

# HIGH COURT AT CALCUTTA

## STATEMENT FOR THE MONTH OF SEPTEMBER, 2022

<i>INSTITUTION, DISPOSAL &amp; PENDENCY OF MAIN CASES AS ON 30.09.2022</i>				
Description of Cases	Total Pending at the beginning of the Month	Total Institution during the Month	Total Disposal during the Month	Total Pending as on 30.09.2022
<b>ORIGINAL SIDE</b>				
01. CIVIL	18406	744	667	18483
02. CRIMINAL	0	0	0	0
<b>TOTAL</b>	<b>18406</b>	<b>744</b>	<b>667</b>	<b>18483</b>
<b>APPELLATE SIDE</b> <i>(including Circuit Benches at Andaman &amp; Nicobar Islands)</i>				
03. CIVIL	172007	5093	8191	168909
04. CRIMINAL	36043	2320	2119	36244
<b>TOTAL</b>	<b>208050</b>	<b>7413</b>	<b>10310</b>	<b>205153</b>
<b>GRAND TOTAL</b>	<b>226456</b>	<b>8157</b>	<b>10977</b>	<b>223636</b>